

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:61

ANSWERED ON:08.08.2013

RAILWAY PROJECTS

Naik Dr. Sanjeev Ganesh;Reddy Shri Modugula Venugopala

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the railway projects sanctioned during each of the last three years and the current year, zone-wise;
- (b) whether a large number of railway projects are pending due to financial constraints;
- (c) if so, the details thereof along with the funds allocated/spent thereon, zone-wise; and
- (d) the steps taken/being taken by the Railways to expedite completion of these projects in a stipulated time-frame?

Answer

MINISTER OF RAILWAYS (SHRI MALLIKARJUN KHARGE)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 61 BY DR. SANJEEV GANESH NAIK AND SHRI MODUGULA VENUGOPALA REDDY TO BE ANSWERED IN LOK SABHA ON 08.08.2013 REGARDING RAILWAY PROJECTS

(a): During last three years and the current year i.e. 2010-11, 2011-12, 2012-13 & 2013-14, 54 new line projects covering a length of 5431 Km, 9 gauge conversion projects covering a length of 1420 Km and 108 doubling projects covering a length of 5087 Km have been sanctioned. Zone-wise break-up of these projects is given in Appendix-I.

(b): Yes, Madam. As on 01.04.2013, there are 368 ongoing railway projects consisting of 156 New Line, 43 Gauge Conversion and 169 Doubling projects having a throwforward of Rs. 1,78,216 Crore.

(c): Zone-wise total expenditure / allocation on New Line, Gauge Conversion and Doubling projects during the last three years & current year is given in Appendix-II

(d): Projects are progressing as per availability of resources. To expedite completion of projects, a number of initiatives have been taken to generate additional resources through non-budgetary measures like funding by State Governments and other beneficiaries, execution of projects through Rail Vikas Nigam Limited on Special Purpose Vehicle basis etc. Besides, to reduce delays on account of land acquisition, security issues and forestry clearances etc, meetings with State Officials at various levels are held from time to time. Field units have been empowered with further delegation of powers and the contract conditions have been modified to bring efficiency in contract management.